

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1350
TO BE ANSWERED ON 23.11.2016**

RAISING OF LICENCE FEE OF CATERING/ VENDING UNITS

1350. SHRI TARIQ ANWAR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the North-East Frontier Railways have enhanced licence fee of catering/vending units including modular tea stalls at various road side Railway Stations of Katihar Division including Dalkola Railway Station;

(b) if so, the details thereof;

(c) the reasons for raising the licence fee exorbitantly;

(d) whether in view of representation from the existing vending contractors of road side stations against imposition of exorbitant rate, railways are proposing to issue fresh guidelines in regard to fair fixation of licence fee for the petty vending and catering/modular tea stalls; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (c) : No, Madam. No enhancement of license fee for road side station has been done in Northeast Frontier Railway. Fixation of license fee is done based on Senior Administrative Grade (SAG) Officers' formula in accordance with Catering Policy 2010 which is based on the following components:- (i) category of station, (ii) type of licence, (iii) number of

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originating passengers, (iv) number of trains stopping (day & night), (v) duration of stoppages (vi) location of the unit at the station, (vii) approximate licence fees of a similar type of unit at a similar category of station in proximity. In case of Static Units on 'A1' and 'A' Category stations of Metro cities and on 'C' Category stations having high purchasing power, the fixation of minimum licence fee will, apart from all other factors, take into account the Circle rates fixed and notified by the Competent Authority of the State Government from time to time.

(d): No, Madam.

(e): Does not arise.
